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Title: Introduction and passing of the Appropriation (Railways) No. 3 Bill, 2011.

THE MINISTER OF RAILWAYS (SHRI DINESH TRIVEDI): Sir, I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2011-12 for the purposes of Railways.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial Year 2011-12 for the purposes of Railways."

The motion was adopted

SHRI DINESH TRIVEDI : Sir, I introduced** the Bill.

...(Interruptions)

SHRI DINESH TRIVEDI: Sir, I beg to move**:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2011-12 for the purposes of Railways, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2011-12 for the purposes of Railways, be taken into consideration."

The motion was adopted.

...(Interruptions)

MR. DEPUTY-SPEAKER: Now, the House will take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

MR. DEPUTY-SPEAKER: The Minister may now move that the Bill be passed.

...(Interruptions)

THE MINISTER OF RAILWAYS : I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet on Monday, the 19th December, 2011 at 11 a.m.

12.11 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock
on Monday, December 19, 2011/ Agra-hayana 28, 1933 (Saka).*

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member

* Not recorded

* Speech was laid on the Table

* Speech was laid on the Table

* This part of speech was laid on the Table